

ITEM NO.101

COURT NO.11

SECTION XII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal Nos. 10074-10075/2024

M/S. LANCOR HOLDINGS LIMITED

Appellant(s)

VERSUS

PREM KUMAR MENON & ORS.

Respondent(s)

(IA No. 161204/2022 - APPLICATION FOR PERMISSION, IA No. 45424/2022 - APPLICATION FOR PERMISSION, IA No. 99413/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 33519/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 28802/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 28-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR  
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) :

Dr. A.M. Singhvi, Sr. Adv. (N/P)  
Mr. Siddharth Bhatnagar, Sr. Adv.  
Mr. Amol Chitale, Adv.  
Mr. Kalyani Bhide Gharote, Adv.  
Ms. Shrika Gautam, Adv.  
Mr. Yuvraj Kashyap, Adv.  
Mr. Nadeem Afroz, Adv.  
Mr. Sarthak Sharma, Adv.  
Mrs. Pragya Baghel, AOR

For Respondent(s) :

Mr. C.A. Sundaram, Sr. Adv.  
Mr. M. Gireesh Kumar, Adv.  
Mr. Ankur S. Kulkarni, AOR  
Mr. Sanjay Singh, Adv.  
Mr. Tarun, Adv.  
Mr. Varun Kanwal, Adv.  
  
Mr. P.B. Suresh, Sr. Adv.  
Mr. Vipin Nair, AOR  
Mr. Aditya Narendranath, Adv.  
Ms. Deeksha Gupta, Adv.  
Ms. Madhavi Yadav, Adv.  
Ms. V. Krithi Sahithya, Adv.

**UPON hearing the counsel, the Court made the following  
O R D E R**

**Arguments on behalf of the respondents heard.**

**For arguments in rejoinder, list as a part-heard on  
03.09.2025.**

**(DEEPAK GUGLANI)  
AR-cum-PS**

**(PREETHI T.C.)  
ASSISTANT REGISTRAR**